

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO. 412
TO BE ANSWERED ON 04TH FEBRUARY 2025**

Yuva Sahakar Scheme

**412. Shri Rajesh Verma:
Dr. D Purandeswari:
Dr. Shrikant Eknath Shinde:
Shri Ravindra Dattaram Waikar:
Smt. Shambhavi:
Shri Naresh Ganpat Mhaske;**

Will the Minister of Cooperation (**सहकारिता मंत्री**) be pleased to state:

- (a) the detailed data on the loans sanctioned and disbursed under the Yuva Sahakar scheme in 2024;
- (b) the detailed data on the cooperatives led by women, SC or ST entrepreneurs under the scheme in 2024 with previous year comparisons;
- (c) the measures taken under the scheme in 2024 to promote entrepreneurship among youth in rural and semi-urban regions;
- (d) the steps taken to create awareness regarding the scheme in 2024; and
- (e) whether the dovetailing of Yuva Sahakar loans with other Government subsidies led to enhanced outcomes for cooperative startups in 2024, and if so, the details thereof?

ANSWER

**THE MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)**

(a): “Yuva Sahakar – Cooperative Enterprise Support and Innovation Scheme” is being implemented by National Cooperative Development Corporation (NCDC), a statutory corporation under the administrative control of Ministry of Cooperation, across the country, with the aim to encourage newly formed cooperative societies with new and/or innovative ideas. The scheme encourages young entrepreneur Cooperative Societies which are in operation for a minimum of 3 months. The loan provided under the scheme is a long-term loan (up to 5 years) and as an incentive, NCDC provides 2% interest subvention on its applicable rate of interest on term loan for the project activities. Further, the loan component under the scheme can also be dovetailed with subsidy, as applicable and available from other Government of India schemes.

The detailed data on the loans sanctioned and disbursed under the Yuva Sahakar scheme in 2024 is as under-

Sanction and Disbursement data under Yuva Sahakar

(Rs. In lakh)

State	01/04/2023 to 31/03/2024		01/04/2024 to 31/12/2024	
	Assistance Sanctioned	Assistance Released including release against sanction for the previous year(s)	Assistance Sanctioned	Assistance Released including release against sanction for the previous year(s)
Bihar	0.00	38.79	0.00	38.79
Jammu & Kashmir	144.00	0.00	0.00	0.00
Karnataka	21.75	0.00	0.00	0.00
Madhya Pradesh	11.04	0.00	83.02	13.18
Rajasthan	7.20	3.60	0.00	3.6
Uttar Pradesh	41.91	23.91	38.50	44.63
Uttarakhand	-	-	50.39	3.33
West Bengal	70.00	70.00	70.00	0.00
	295.90	136.30	241.91	103.53

(b): NCDC has not received any project from cooperatives led by women, SC or ST. However, NCDC has sanctioned financial assistance to cooperatives benefiting the following members:

Beneficiary members	FY2023-24	FY2024-25*
Women	2324	1718
SC	1625	1352
ST	145	619

*upto 31/12/2024

(c) & (d): The aim of the scheme is to encourage newly formed cooperative societies with new and/or innovative ideas. The scheme encourages young entrepreneur Cooperative Societies which are in operation for a minimum of 3 months. The Scheme is being promoted in all the States through promotional programmes and trainings conducted by 19 Regional Offices and Regional Training Centers of NCDC.

(e): The dovetailing of Yuva Sahakar loans with other Government subsidies has benefitted 3107 and 7501 beneficiary members during the period from 01/04/2023 to 31/03/2024 and from 01/04/2024 to 31/12/2024, respectively.
